

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE**

**LOK SABHA**

**UNSTARRED QUESTION NO. 1070**

**Answered on Monday the 8<sup>th</sup> February, 2021/Magha 19, 1942(Saka)**

**Funds for Development of States**

**+1070. SHRI RAHUL KASWAN: M. P. :**

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government provides funds to the State Governments under various heads for the development of their respective States;
- (b) if so, the details thereof;
- (c) whether any mechanism has been put in place to monitor the expenses incurred from the said fund;
- (d) if so, the details thereof along with the mode of the functioning of the said mechanism; and
- (e) if not, the reasons therefore?

**ANSWER**

**MINISTER OF STATE FOR FINANCE & CORPORATE AFFAIRS  
(SHRI ANURAG SINGH THAKUR)**

(a) & (b): Yes, Sir. The Union Government provides funds to the State Governments under the Centrally Sponsored Schemes (CSS), Central Finance Commission grants (FC grants) and Other Grants /Loans/Transfers (OGLT) as per the guidelines of the respective Scheme within the availability of Gross Budgetary Support with the Central Government. Besides, funds are also released directly to implementing agencies under Central Sector Schemes (CS) for developmental activities in the states. The details of central transfers during 2019-20(Actual) and 2020-21 (Revised Estimates) under CSS, FC Grants, CS and OGLT are as under:-

**(Rs. in crore)**

S/No.	Fund Type	2019-20 Actual	2020-21 Revised Estimates
1.	Centrally Sponsored Schemes	309553	387900
2.	Finance Commission Transfers	123710	182352
3.	Central Sector Schemes	757091	1263690
4.	Other Grants /Loans/Transfers	198707	191155

(c) to (e): The concerned State Governments and Central Ministries/Departments review and monitor implementation of the schemes as per the scheme specific guidelines to ensure effective utilization of funds including expenditure incurred.

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